

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/4043/2021**

This the 22<sup>nd</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Mtr. Saleema Zargar, Aged \_\_\_\_ years, D/o Mohammad Maqbool Zargar R/o Noor Bagh, Baramulla, Kmr. ....Applicant

(Advocate:- Mr Suhail Mir - Not Present)

**Versus**

1. Sheikh Mushtaq, Secretary to Government, General Administration Department, Civil Secretariat, J&K Srinagar & Ors. ....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

**O R D E R  
I O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous dates i.e. 02.03.2021 and 09.07.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Sushil